

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

04.04.2011

OA No. 507/2010 with MAs 01/2011 & 27/2011

Mr. C.B. sharma, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard the learned counsel for the parties.

Learned counsel for the applicant submits that he wants to withdraw this case with liberty reserved to him to represent before the respondents.

In view of what has been stated above, the applicant is directed to file representation before the respondents, who shall decide the same within a period of three months from the date of receipt of the representation.

With these observations, the OA as well as MA are dismissed as having been withdrawn.

copy given to
No. 4085409
7/4/11
y

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

AHQ

K.S. Rathore
(Justice K.S. Rathore)
MEMBER (J)